

(Rs. in lakhs)

Programmes	Total Allocation (including State share)	Central release	Utilisation including State share upto September 1985
Integrated Rural Development Programme	3403.28	857.55	487.06
National Rural Employment Programme	3548.00	1064.40	824.89
Rural Landless Employment Guarantee Programme	3012.00*	2108.00	1950.71
Drought Prone Area Programme	408.00	102.00	112.82

\* 100% Centrally funded.

#### Registration of Publications and Newspapers

1096. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a number of applications for publishing and standig daily newspapers, weeklies and monthlies have been received from Saurashtra-Kutch and Gujarat as well as from other parts of the country during 1 January, 1984 to 31 October, 1985;

(b) if so, details thereof;

(c) number of papers given permission and registration during the above period;

(d) number of cases registered and under consideration with reasons;

(e) criteria, rules and regulations for grant of permission and registration; and

(f) when the final decision will be taken on the pending cases ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (d). The requisite information is being compiled and shall be laid on the Table of the House in due course.

(e) Verification of titles and issues of registration number for publication of newspapers is done by the RNI strictly in accordance with the provisions contained in Sections 5, 6 and 19C of the Press and Registration of Books Act, 1867. Applications, which do not fulfil these requirements, are rejected.

(f) While applications for granting registration number are disposed of as soon as the requirements of the PRB Act are compiled with, it is the endeavour of RNI to process applications for verification of titles within a month's time.

[Translation]

#### Costlier N.S.C. Seeds

1097. SHRI NIRMAL KHATRI : Will the Minister of AGRICULTURE be pleased to state :